

O.A-117/2009

21-5-13

List on 14.8.2013,

Boc

14.8.2013

O.A.No. 117/2009

Hon'ble Sri D.C. Lakha, Member (A)
Hon'ble Sri NAVNEET KUMAR, Member (J)

Respondents counsel is on adjournment.

List on 14.10.2013.


Member (J)


Member (A).

HLS/-

14-10-2013

No sitting of D.B.

List on 27-11-2013,

Boc

O.A. No.117 of 2009

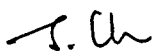
27.11.2013 ✓

For Applicant: Sri Praveen Kumar

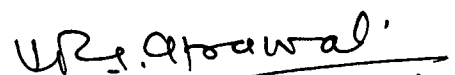
For Respondents: Sri Ashish Mishra for Sri M.K. Singh

Learned counsel for the applicant stated at the Bar that the relief claimed by the applicant has been granted by the respondents and as such the present O.A. has been rendered infructuous. Accordingly, the O.A. is dismissed as having become infructuous.

OK
copy of order
dated 27-11-13
Boc
02-12-13



(Ms. Jayati Chandra)
Member (A)
Girish/-


(Navneet Kumar)
Member (J)